Sr. No. 764 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Cr1) No. 563/2019

Mudasir Ahmad Rather

.... Petitioner(s)

Through:- None

V/s

State and others

.....Respondent(s)

Through:- (through Video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

Vide order dated 11.03.2020, despite granting last and final opportunity for filing counter affidavit, needful has not been done till date. However, Mr. M. A. Chashoo, learned AAG, in the interest of justice seeks and is granted another weeks' time to file counter affidavit. He shall also keep the detention record available on the next date of hearing.

Awaiting appearance of learned counsel for the petitioner, adjourned.

List on 24.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 15.06.2020 SUNIL-II